

O.A. 576/99

Order dated 15.2.2000

Shri R.K. Parida on behalf of Shri S.K. Lathi, learned counsel for the petitioner submits that he does not want to pursue this O.A. and the same may be permitted to be withdrawn. Heard Shri R.K. Parida on behalf of Shri S.K. Lathi and Shri H.K. Bose, learned Sr. Standing Counsel. In view of submissions made by the petitioner, the O.A. is disposed of as withdrawn, but no order as to costs.

Vijay
Vice-Chairman
15/2

Kendrick

Copy of order dt. 15.2.00
is placed for attestation
for both Mr. Counsels.

By
16/2/00

SOLO
Pratap
16.2.2000